CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL, WEST ZONAL BENCH : MUMBAI

Appeal No. ST / 85640 / 2016 & ST/86995,87001,87002/2018

Date of Hearing: 18/07/2019

HDFC BANK LTD Appellant

-Vs-

COMMR SERVICE TAX- V MUMBAI

Respondent

Present for the Appellant : Shri Sameer Luthra, Advocate

Present for the Respondent: Shri Bidhan Chandra, Additional Commissioner(AR)

ORDER

At the request of Learned AR, the matter is adjourned to 11/09/2019.

(AJAY SHARMA) MEMBER (JUDICIAL) (C. J. MATHEW) MEMBER (TECHNICAL)